

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222

Appeal No. 640/58 & 59/ND/2018

IN THE MATTER OF:

D P Plastic Pvt. Ltd. & Ors.

... Applicant/Petitioner

Under Section: 58 & 59

Order delivered on 17.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 02.03.2023.

**Sd/-
COURT OFFICER**